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for one year or more for allotment of residential accommodation in New Delhi during the period 14th August, 1961 to 13th August, 1962 is:

> Married officers (in regard to married accommodation) Single officers Nil

Some officers are on deputation to other Ministries, etc. and they generally entitled to accommodation from civil sources. Information in respect of such officers is being collected and will be laid on the Table the House.

BANKING COMPANIES ORDINANCE ISSUED BY PAKISTAN

*332, SHRI A. B. VAJPAYEE; SHRI J. H. JOSHI;

Minister of FINANCE Will the be pleased to state:

- (a) whether Government have lodged a protest with the Government of Pakistan against the discriminatory character of the various provisions of the Banking Companies Ordinance which was issued a day before martial law was lifted on June 8, 1962;
 - (b) if so, with what result;
- the Indian Banks (c) which are which have been affected by the above mentioned Ordinance; and
- (d) whether Government propose to take any reciprocal action against Pakistani Banks operating in India?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI B. R. BHAGAT): (a) to (d). The banks which are likely to be affected are mainly the State Bank of India, Central Bank of India, the Bank India, the United Commercial Bank, the United Bank of India and the Bank of Baroda. The difficulties which are likely to be experienced by Indian Banks, as a result of the new Ordinance have been brought to the notice of the Pakistan Government. The ust, 1962.]

question will be considered further, in the light of the fresh developments, if anv.

TAKING OVER OF TEKANDUR PALACE NEAR GWALIOR

- *333. SHRI R. S. KHANDEKAR: Will the Minister of DEFENCE be pleased to state:
- (a) whether the Government India are contemplating to take over the Tekanpur palace near Gwalior: and
- (b) if so, for what purpose it being taken over?

THE MINISTER OF DEFENCE (SHRI V. K Krishna Menon): (a) and (b) Government of India propose to set up a National Cadet Corp College for women. The Tekanpur palace near Gwalior is under consideration housing this College.

BANGALORE AIRPORT

- *334. SHRI M. S. GURUPADA-SWAMY: Will the Minister of Def-ENCE be pleased to state:
- (a) whether it has come to notice of Government that the Bangalore Airport needs renovation and expansion; and
- (b) whether the airport buildings have been transferred from the Defence Department to the Transport and Communications Ministry?

THE MINISTER OF DEFENCE (SHRI V. K. Krishna Menon): (a) Yes, Sir; the renovation and expansion of the runway has already been completed.

- (b) The Airport buildings are owned by Hindustan Aircraft Limited, and have not been transferred to the Transport and Communications Ministry.
- *335. [Transferred to the 21st Aug-